

Creation of automated driving test centres

1593. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Andhra Pradesh Government has sent a proposal for creation of automated driving test centres in the State;
- (b) if so, the details thereof;
- (c) the details of funds requested therefor; and
- (d) the response of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) A proposal for setting up of Institute of Driving Training and Research at Darsi, Prakasam Dist., Andhra Pradesh has been received in this Ministry and the same has been approved by the Ministry with the total cost ₹ 18,51,00,000/- in Public Private Partnership (PPP) mode with Maruti Suzuki India Ltd. However, the financial obligation on the part of Ministry of Road Transport & Highways will be limited to ₹ 16,34,50,000/- inclusive of all taxes.

Blacklisted companies

†1594. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether some companies into the business of road construction had been blacklisted by the Ministry on account of several irregularities;
- (b) if so, the names of such companies; and
- (c) the names of such companies on which penalty was imposed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) The information is being collected.

Effect of BS-VI norms on automobile companies

1595. SHRI DEREK O' BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware that there would be huge economic burden on automobile companies due to implementation of Bharat Stage-VI norms by 2020;

†Original notice of the question was received in Hindi.